

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(CA)/58/CHE/2024  
**NAME OF THE PETITIONER** : Om Prakash Saraf  
**NAME OF THE RESPONDENT(S)** : Avadh Rail Infra Ltd & Ors  
**UNDER SECTION** : Sec 58 & 59 of CA, 2013  
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**ORDER**

Ld. Counsel Ms. Poornima Devi for the Petitioner. None for the Respondent.

Notice has been served. AOS to be filed.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter

List the petition for hearing on **14.08.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk